

NOTICE

It is hereby brought to the notice of Advocates, litigants and parties appearing in person in Panaji Goa that on **24th May, 2021** :

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The **Hon'ble Shri Justice S. C. Gupte** will take up the Vacation Bench matters, after the Division Bench work pertaining to Covid related matters is over.

By Order

**High Court of Bombay at Goa,
Panaji.**

Date : 22th May, 2021

**(Kiran A. Bagi)
Registrar (Judicial)**